

**Sports Complex at Aurangabad,  
Maharashtra**

1704. DR. VENKATESH KABDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to set up a Sports Complex at Aurangabad in Maharashtra for comprehensive training and coaching facilities for national athletes and sportsmen from western zone of India;

(b) if so, the funds allocated for this complex in the year 1990-91 and utilisation of the same so far; and

(c) the reasons for delay in completing this project and efforts being made to complete it under a time bound programme?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJ MANGAL PANDE): (a) The Sports Authority of India (SAI) has already set up a Centre at Aurangabad which is a sub-centre of the Western Regional Centre of Sports Authority of India, Gandhinagar, Gujarat and it provides training and coaching facilities for National level athletes in selected sports disciplines.

(b) The Government of Maharashtra has so far allocated Rs.30.00 lakhs against their commitment of Rs.2.00 crores. The Sports Authority of India has so far given Rs.12.40 lakhs. The total amount of Rs.42.40 lakhs has since been utilised.

(c) The Project was delayed due to resource constraints. Efforts are being made to provide adequate funds for 1991-92

**Distribution of Kerosene**

1705. SHRI P.M. SAYED:  
SHRI GOPI NATH GAJAPATHI:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that people in Delhi are getting kerosene oil with great difficulty;

(b) if so, the corrective steps taken thereon;

(c) whether it is a fact that kerosene is not supplied to the outlets in time and in sufficient quantity, resulting in its scarcity and increased demand;

(d) whether there is any proposal under consideration of the Government to increase kerosene quota of the public due to shortage of cooking gas;

(e) if so, the details thereof;

(f) whether the Government propose to streamline the distribution of kerosene in the country especially in rural areas; and

(g) if so, the steps taken thereon?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) to (c). No, Sir. The UT of Delhi was allotted 22,493 tonnes of kerosene in February, 1991 which is higher than the allotment made in February, 1990. A marginal reduction, from 5 liters per card per month to 4 liters per card per month, was made only in the case of consumers having LPG connections.

(d) and (e). Temporary shortage of LPG was reported from certain locations of Delhi due to constraints in the availability of bulk LPG, transportation problems etc. Action has been taken to augment availability of LPG and improve the delivery of refills. With these measures the situation has since improved, to a large extent.

(f) and (g). Distribution of kerosene on

the PDS is administered by the State Government/UT Administrations. Continuous vigil is kept by them with a view to checking malpractices.

**Super Bazar vans for rural areas**

1706. SHRI BANWARILAL PUROHIT:  
SHRI P.M. SAYEED:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Government have recently decided to send mobile vans of Super Bazar to villages in the Union Territory of Delhi, to sell essential commodities at reasonable rates;

(b) if so, the names of the villages where these vans are likely to be sent; and

(c) the additional expenditure likely to be incurred in providing this facility to these villages?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDER SINGH): (a) and (b). The Super Bazar, Delhi has been supplying essential commodities in the rural areas of Delhi through its 5 villages special mobile vans which cover 84 points in rural areas of Delhi now. The list of villages/points covered are given in the statement given below.

(c) Efforts will be made by the Super Bazar to extend mobile van facility to more uncovered villages subject to availability of financial and other resources.

**STATEMENT**

*Schedule of Village Spl. Mobile Vans*

*Route of Van No. 1 (RDC-C.C)*

1. Jagat Pur

2. Palla-Lamplur

3. Shahiba Bad

4. Prasant Vihar Rohini

5. Khera Khurd

6. Shahbad

7. Buarari

8. Akabarpur Majra

9. Poath Khurd

10. Badli

11. Khera Khalan

12. Sec. 16 Rohini Resettlement Colony.

13. Mukhmaipur

14. Singnola

15. Bawana

16. Samapur

17. Alipur

18. Pralhaspur/Garwala

*Route of Van No.2 (RDC-C.C)*

19. Shabapur

20. Rohtash Nagar, Gali No.7, (Kamla Nehru Park, Shahdara)

21. Bajan Pura

22. Model Basti

23. Jhafrabad